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The Principal District & Sessions Judge (HQs), Delhi.

To The Registrar General, Delhi High Court.

(Littering).

New Delhi.

MM/2023/ Dated Delhi the 174 4043

Sir,

With reference to letter No. 177/DHC/Gaz-IB/G-8/SPLMM/2023 dated 06.01.2023,
on the subject cired above and in continuation to this office letter no. 85/5/S/Sel MM/2023/96.

dated 09.01.2023, it is informed that Sh. Sunil Kumar, Special Metropolitan Magistrate has appeared before the undersigned and he has been administered the requisite Oath of allegiance to the Constitution of India.

His Oath of allegiance to the Constitution of India, alongwith Joining report is enclosed berewith.

Yours faithfully,

.. (GIRISH KATHPALIA) Principal District & Sessions Judge (HQs), Delhi ميرة

Encl. As above

No. E5(5)/Sol. MM/2023/ 9976-9985

975-9985 Dated, Delhi the

Copy forwarded for information and necessary action to:
The Officers In-charge, Administration Branch-II,IIII, General Branch, Pool Car, Library,
Computer Branch and Web Site Committee (Haddi-Kholish).

The Chairperson, Delhi Judicial Academy, Dwarka, New Delhi.

 The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.

 The Commissioner, South Delhi Municipal Corneration, Civic Centre, Minto Road, New Delhi.

The Commissioner, East Delhi Municipal Corporation, PatparGanj Industrial Area, Delhi.
 The Chairperson, NDMC, Palika Kendra, New Delhi.

The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.

Principal District & Sessions Judge (HQs), Delhi

